



2025:DHC:6634-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 14444/2024

SI (M) SARVESH KUMARPetitioner

Through: Mr. Kunwar Arish Ali, Adv.

versus

UNION OF INDIA & ORS.Respondents

Through: Ms. Ekta Choudhury, SC with
Ms. Rushali Sikand and Mr. Ayush Kumar,
Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

07.08.2025

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C. HARI SHANKAR, J.

1. Mr. Kunwar Arish Ali, learned Counsel for the petitioner seeks leave to withdraw the petition with liberty to re-file the petition after impleading necessary parties.

2. Leave and liberty is granted as aforesaid. The petition is disposed of.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

AUGUST 7, 2025

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